

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 64(ND)/2016  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

**NAME OF THE COMPANY : M/S.** Princep Trade & Finance Pvt. Ltd. & Ors.  
Vs.  
M/s. BRL Finlease Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

- |    |                              |          |               |              |             |
|----|------------------------------|----------|---------------|--------------|-------------|
| 1. | <del>Dr.</del> Utk Chaudhary | Sr. Adv. | Petitioners   |              |             |
| 2. | Mr. Hemant Sharma            | } Adv    | "             | <u>Alukh</u> |             |
|    | Aishwarya Mishra             |          |               |              |             |
| 1. | LAKSHMI                      | GURUNG   | } Respondents | <u>Easha</u> |             |
| 2. | MISHIKA                      | BAIPAYEE |               |              | } Advocates |
| 3. | EASHA                        | KADIAN   |               |              | "           |

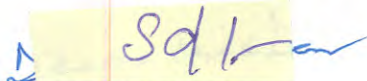
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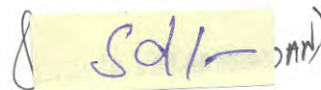
**ORDER**

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017